

Allocation of funds has not been done on the basis of the demands of the State Governments, but these have been allocated to all the State Governments on the same basis as for 1959-60 and 1960-61.

(b) and (c). Information regarding full utilisation of the amounts sanctioned and the number of students benefited will be known after the close of the year 1961-62, when the progress report is received from the State Government.

#### **Aid to Punjab for Social and Moral Hygiene**

**1039. Shri Daljit Singh:** Will the Minister of Education be pleased to state:

(a) the amount of Central assistance given to Punjab during 1960-61 for social welfare extension projects and for social and moral hygiene and after-care programme;

(b) the number of central social welfare centres in the State with names and locations; and

(c) the amount sanctioned to the Punjab State Government for 1961-62 for such schemes?

**The Minister of Education (Dr. K. L. Shrimali):** (a) and (c). The requisite information in the matter is being gathered from the authorities concerned. It will be laid on the table of the Sabha as soon as possible.

(b) A statement is laid on the Table. [See Appendix II, annexure No. 22].

#### **Wealth-Tax**

**1040. Shri Daljit Singh:** Will the Minister of Finance be pleased to state the income derived from Wealth Tax during 1960-61 and 1961-62 up to 30th June, 1961?

**The Minister of Finance (Shri Morarji Desai):** The revenue derived from wealth-tax during 1960-61, amounted to Rs. 8,07,03,000. Such

revenue for 1961-62 up to 30th June, 1961 was Rs. 58,73,000.

#### **Removal of Untouchability in Delhi**

**1041. Shri Daljit Singh:** Will the Minister of Home Affairs be pleased to state:

(a) the details of the programmes chalked out by the Delhi Harijan Welfare Board for the removal of untouchability; and

(b) the amount allotted to Delhi Harijan Welfare Board and Bhartiya Depressed Classes League separately for 1961-62?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) The Delhi Harijan Welfare Board is only an advisory body. The schemes for the welfare of Backward Classes are chalked out and implemented by the Delhi Administration directly on the advice of the Delhi Harijan Welfare Board. Various schemes viz. housing subsidy, provision of house sites, vocational scholarships, subsidy for cottage industries, aid to non-official organisations and elimination of the practice of carrying night-soil as head-loads, which would all contribute to the removal of untouchability, are being taken up by the Delhi Administration.

(b) The Delhi Administration have made a provision of Rs. 3,90,000 for the schemes for the welfare of Scheduled Castes for the year 1961-62. No amount has so far been allotted to the Bhartiya Depressed Classes League.

#### **Research in Defence Science**

**1042. Shri Daljit Singh:** Will the Minister of Defence be pleased to refer to the reply given to Unstarred Question No. 1676 on the 29th August, 1960 and state the details of 50 fellowships awarded so far to research in Defence Science?

**The Minister of Defence (Shri Krishna Menon):** A statement giving details is laid on the Table. [See Appendix II, annexure No. 23].

### General Elections, 1962

**1043. Shri Kalika Singh:** Will the Minister of Law be pleased to state:

(a) the likely dates of General Elections to be held early in 1962;

(b) the improvements in election programme over that of the year 1957;

(c) the likely gap between the date of poll and the date of announcing results;

(d) care taken to stop false personification and tampering with ballot boxes; and

(e) the extent to which publicity about candidates will be taken up by the Commission?

**The Deputy Minister of Law (Shri Hajarnavis):** (a) The Election Commission has not taken any final decision about the programme for the next general elections. However, after taking into consideration all the circumstances, the Commission has come to the *provisional* conclusion that the last week of February 1962 would be the most convenient period for the purpose, except in the snow-bound areas in Himachal Pradesh and Kulu sub-division where polling is likely to take place some time in April, 1962.

(b) During the general elections of 1957, the poll was spread over a period of about three weeks. In the forthcoming general elections, the Election Commission hopes to complete the poll all over India in one week (barring a few exceptional cases like the snow-bound constituencies of Punjab and Himachal Pradesh). The number of days of actual polling in the several States may vary from one to four, depending on the polling and police

personnel and transport facilities available in the State.

(c) Counting of votes in every constituency will be taken up as soon as possible after completion of poll, but not before the last date of poll in the State. All results are likely to be announced within 3 or 4 days of that date. The gap between the date of poll in a constituency and the announcement of result is not likely to be more than one week in any case.

(d) Provision exists in the rules enabling the polling agents of candidates to challenge any voter suspected of impersonation. In rural areas village officers assist the presiding officers in identifying voters. These measures are considered sufficient.

All the usual precautions will be taken for the safe custody of the ballot boxes between poll and counting.

(e) The Election Commission does not propose to undertake any publicity on behalf of candidates.

### शिक्षा मंत्रालय में हिन्दी का प्रयोग

१०४४. { श्री प्रकाश वीर शास्त्री :  
श्री क० भे० मालवीय :

क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) उनके मंत्रालय तथा सम्बद्ध कार्यालयों में कितने अनुभाग हैं और उनमें कितने ऐसे हैं जिनमें हिन्दी जानने वालों की बहुसंख्या है; और

(ख) ऐसे अनुभागों की संख्या कितनी है जिन्हें हिन्दी में टिप्पण और पत्रों के प्रारूप लिखने की अनुमति दी गई है ?

शिक्षा मंत्री (डा० का० ला० श्रीवास्ती):

(क) मंत्रालय में क्रमशः ४६ और ४१ ।